

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 206  
IA No. 407/JPR/2019  
CP No. 99(ND)/2013  
Under Section 424(3) of  
Companies Act, 2013

**In the matter of:**

**Vijay Julka**

...Petitioner

**Versus**

**M/s Supriya Pharmaceuticals Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner	: Sermon Rawat, Adv.
For the Respondent	: Arun Kumar, Adv. Vansh Kapoor, Adv.

**ORDER**

Heard Mr. Sermon Rawat, Adv. appearing on behalf of the Petitioner. Mr. Arun Kumar, Adv. appearing on behalf of the Respondent. List the matter on 18.07.2024.

Sd/-

(Rajeev Mehrotra)  
Technical Member

Sd/-

(Deep Chandra Joshi)  
Judicial Member

June 04, 2024